

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION No. 200
TO BE ANSWERED ON 04.02.2019**

Central Universities

†200. SHRI ALOK SANJAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of complaints received regarding irregularities in Central Universities of the country including Jawaharlal Nehru University, Delhi during each of the last three years and the current year;
- (b) whether any investigation has been conducted by the Government in this regard and if so, the University-wise details along with the outcome thereof;
- (c) the details of the action taken by the Government against those found guilty in this regard; and
- (d) the remedial measures taken by the Government to check such irregularities in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. SATYA PAL SINGH)**

(a) to (d): The data with regard to such complaints is not centrally maintained. The Central Universities are statutory autonomous bodies and they are competent to deal with such complaints in accordance with provisions of the Act, Statutes and Ordinances of the concerned University. Whenever any complaint regarding mismanagement/ irregularities is received, it is forwarded to the concerned Central University for appropriate action at its end. In case, any complaint of serious nature supported by concrete evidence is received and the reply of the University is not found satisfactory, then depending upon the facts of the case, a Fact Finding inquiry Committee is constituted and action is taken accordingly.
